Name of the Corporate Debtor: SPAZE TOWERS PRIVATE LIMITED; Date of Commencement of CIRP: 21-10-2024; List of Creditors as on: 10-05-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	767	6242744638	565	3037018833	98.94	0	1547267418	1658458387	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	27134183	1	27134183	0.88	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	46	6078410	46	2845046	0.09	0	3233364	0	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	1502571155	2	2655469	0.09		630163	1499285523	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		834	7778528386	614	3069653531	100.00	0	1551130945	3157743910	